



2026:DHC:9356



\$~45

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

%

Date of Decision: 16.10.2026# **CNR No. DLHC010396372026**+ **CRL.M.C. 6228/2026****JATIN CHOUDHARY**

.....Petitioner

Through: Mr. Akshay Choudhar, Advocate with
petitioner.

versus

STATE NCT OF DELHI AND ANR

.....Respondents

Through: Mr. Hitesh Vali, APP for State with
SI Gaurav Yadav.
Respondent no.2 appeared through
videoconferencing.**CORAM: JUSTICE GIRISH KATHPALIA****J U D G M E N T (ORAL)**

1. Petitioner seeks quashing of FIR No. 101/2024 of PS Parliament Street for offence under Section 281/125(b) BNS on the ground that the complainant *de facto* (respondent no.2 herein) has settled all disputes with the petitioner.

2. State has no objection to this petition. Statements of parties have already been recorded by the concerned Joint Registrar.

*CRL.M.C. 6228/2026**Page 1 of 2 pages***GIRISH
KATHPALIA**

Digitally signed by GIRISH KATHPALIA
DN: c=IN, o=HIGH COURT OF DELHI,
2.5.4.20=8401d888927a77b2b58f8e4ec4556
9d79c0c0f8b33d433879753c4c4, ou=HIGH
COURT OF DELHI, CN= GIRISH KATHPALIA
serialNumber=d5e8b796431ec45c07b5d155709
96b4080c8d2eae0402c487965f801e266a,
c=GIRISH KATHPALIA
Date: 2026.10.16 17:55:06 +05'30'

Signature Not Verified

Digitally Signed
By: RAHUL YADAV
Signing Date: 16.10.2026
18:01:45



2026:DHC:9356



3. The respondent no.2 is present through videoconferencing today and is identified by IO/SI Gaurav Yadav. I have spoken with respondent no.2 in Hindi and it is stated by him that he has compromised all disputes with the petitioner. Respondent no.2 submits that now he does not wish to continue prosecution of petitioner.

4. Having spoken with respondent no.2, I am satisfied that it would be in the interest of justice not to push the parties through full dress trial.

5. Therefore, the petition is allowed and FIR No. 101/2024 of PS Parliament Street for offence under Section 281/125(b) BNS as well as proceedings arising out of the same are quashed.

**GIRISH
KATHPALIA**

Digitally signed by GIRISH KATHPALIA
DN: c=IN, o=HIGH COURT OF DELHI,
2.5.4.20=8401dd889b27a77b2f65ffffe4
afec45569af3962c6fb4835d435f97626c
acca, ou=HIGH COURT OF DELHI, CID -
7047638, postalCode=110003, st=Delhi,
serialNumber=d3e86796451ec45c07b5
d15570996b40f80cbd2eee60402c4879
65ff801e26fa, cn=GIRISH KATHPALIA
Date: 2026.10.16 17:54:54 +05'30'

**GIRISH KATHPALIA
(JUDGE)**

OCTOBER 16, 2026/dr